

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 1357
(To be answered on the 27th July 2023)**

SAFETY AND SECURITY OF PASSENGERS

1357. SHRI RAMESH BIDHURI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has taken any steps for safety and security of passengers keeping in view the increasing air traffic;**
- (b) if so, the details thereof;**
- (c) whether any guideline/direction have been issued to Airlines operating in the country in this regard; and**
- (d) if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) & (b) A regulatory framework is in place to ensure safety and security of passengers during air travel. The safety and security requirement are strengthened in terms of deployment and policy interventions/amendments in the existing rules/regulations, in line with ICAO SARPs, from time to time, on account of various reasons including increase in passenger traffic volume. To meet the growing demand of the aviation sector, upgradation and modernisation of airports is a continuous process which is undertaken accordingly. DGCA has issued Air Transport Circular 2 of 2019 titled "Facilities/courtesies to esteemed travelling public at airports" which lays down the general requirements for airlines and airports to ensure adequate facilitation of the passengers, particularly senior citizens, expectant mothers, passengers with disability, first time travellers, etc.

(c) & (d) The guidelines/directions for ensuring safety of air passengers exist in the form of Civil Aviation Requirements, Circulars etc. For enhancing the level of safety of air passengers these guidelines /directions are reviewed periodically and necessary amendment/revision are made as per requirement.